Prime Minister

I Mr. Chairman].

received from Shrimati Tara Ramchandra Sathe: —

"I reached Delhi on 20th May to attend the Session of the Rajya Sabha. Due to unforseen domestic emergency, I was immediately called back to Poona. In view of the emergency which still prevails, I will be unable to 'attend the current Session of the Rajya Sabha and I will feel most grateful if leave of absence is granted to me."

Is it the pleasure of the House that permission' be granted to Shrimati Tara Sathe for remaining absent from aD meetings of the House during the curr>.:t session?

(No hon. Member dissented.)

MR. CHAIRMAN: Permission to remain absent is granted.

STATEMENT BY THE PRIME MINISTER RE SITUATION IN WEST ASIA

THE PRIME MINISTER AND MINISTER OF ATOMIC ENERGY (SHRIMATI INDIRA GANDHI): Mr. Chairman, Sir, may I express sincere regret for keeping this hon. House waiting yesterday for the statement on the West Asian crisis, which I was to have made by 5 P.M.? I am sorry for the inconvenience caused to you, Sir, and to hon. Members. However, I should like to assure the hon. House that this was due entirely to the fact that I had to remain in the other House to answer the points which arose out of the statement which I had made there. Even go, I had sent word to the Secretary in advance that I might be a little late. I believe that the Deputy Chairman was informed later by my colleague, Shri Gujral, who also informed the House accordingly

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I hope hon. Members will show their usual understanding of the situation in

re. situation in

which I was placed.

Nearly two weeks ago my cplleague, the Minister of External Affairs, made a statement in this House giving Goverment's assessment of the explosive situation in West Asia and expressing our deep concern at the developments that were taking place there.

Since then our efforts in the Security Council, as well as outside, have been concentrated on counselling moderation and lessening of tension and preservation of peace in that area. Our Representative in the Security Council, in consultation with the non-permanent members of the Council and others, made earnest endeavours to formulate a resolution which might be acceptable to the Council. The resolution aimed at supporting the Secretary General's recommendations contained in reports to the Council and earnestly appealing to all parties concerned to exercise restraint in order to avoid actions which might aggravate tension. Our Representative met with favourable response and it was hoped that in the next meeting of the Security Council significant progress would be made in this regard.

While these efforts were still continuing, news came on the morning of May 5 of an outbreak of hostilities between Israel and the UAR and other Arab countries. The Secretary-General of the United Nations made a report to the emergency meeting of the Security Council yesterday, in which he gave an account of various reports by the UNEF Commander and the UN Observers on the UN Truce Supervision Organisation and the Mixed Armistice Commissions, of attacks by Israeli aircaft on UAR and Syrian territory.

I do not wish to utter harsh words or use strong language. But <!R fine basis of information available there can be no doubt that I?rael has escalated the situation into an armed conflict, which has now acquired the proportions of a full-scale war.

The world today faces a disastrous war in West Asia. The armed forces of Israel and those of UAR and other Arab countries are locked In combat and the situation becomes graver by the hour. If not stopped, this war is likely to expand into a much wider one, drawing into its vortex other countries and developing perhaps into a world war. World peace is in grave peril. Our own national interests are bound up with peace and stability in West Asia. I do not need to expand on this or to describe the horrors and consequences of such a war. It is our so'emn duty as a Government as also that of hon. Members of Parliament to help in the restoration of peace in the present perilous situation. It is the bounden duty of all countries, large and small, to work towards this end.

In the Security Council we have been making earnest efforts for a cease-fire and withdrawal of all armed forces to the positions they occupied on June the 4th. We have just now received news that the security Council has unanimously adopted a simple resolution calling for as a first step a cease-fire. Evidently *n view of the gravity of the situation a consensus emerged in the Council in favour of bringing about immediate cease-fire leaving other steps to be taken up later. This is a hopeful development. However, the resolution does not mean that troops are to withdraw to positions as on 4th June. Our representative in the Council has stated our position and this matter of withdrawal will necessarily have to be taken up in the Council without delay.

Hon. Members have no doubt learnt with deep resentment of the wanton Israeli artillery attack and subsequent straffings by Israeli aircraft resulting in death and injury of a number of personnel of the Indian UNEF Contingent in Gaza. These attacks were deliberate and without provocation

and in spite of the clear and unmistakable UN markings and identification of our Contingent. I addressed a nes-sage to the Secretary-General of the United Nations expressing our grief and indignation at these incidents and asking him to take effective steps to ensure the safety of our Contingent and their early evacuation from the area of hostilities. We have now learnt from our representative that the UN have alerted most of the shipping companies around the world to provide a ship immediately to withdraw our Contingent from the Gaza beach.

According to the latest reports in addition to the 5 killed and 10 injured earlier in two attacks, as a result of further shelling that took place, 3 more have been killed and 3 others injured bringing the total loss to 8 killed and 13 known to be injured so far. Government will naturally give adequate compensation to the families of the 8 soldiers who have lost their lives, and we shall make sure that the amount is not less than what they would have received had thesa men lost their lives in active combat. Meanwhile I am sending a sum of Rs. 40,000, that is, Rs. 5,000 per family, by way of immediate assistance to the bereaved families from the Prime Minister's National Relief Fund. There can be no justification for Israeli Armed Forces to have attacked our forces whose whereabouts, identification marking and intention to withdraw were clearly known to the Israeli authorities.

The Secretary-General in his message of condolence has stated: "It is a tragedy that these officers and men who came from India to serve the cause of peace in the Near East should, through no fault of their own, have lost their lives in a situation where they had no means of defending themselves and at a time when they were about to return to their home country". While conveying this message the Secretary-General has paid tribute to India's noble and generous contribution to peace-keeping operations in West Asia and else-

[Shrimati Indira Gandhi.]

where. I am sure the House will join me, Sir. in sending our sympathy and condolence to the bereaved families.

MR. CHAIRMAN: I would like the House to stand up for a minute as a mark of respect to the memory of those who have been killed.

(The Members stood in silence for one minute.)

SHRIMATI INDIRA GANDHI: May I just make one brief clarification? I believe as I was reading •my statement I said that the Secretary-General's report to the Security Council was on May 5th. Actually I meant June 5th

SHRI DAHYABHAI V. PATEL (Gujarat): Sir, many of us in this House will agree with some of the sentiments expressed by the Prime Minister. We all pay our tribute to the members of our Armed Forces who were engaged in a mission of peace and were attacked when they had no means of protecting themselves and lost their lives. An attack on defenceless people is .'jondemnable in the strongest terms. We would all like to pay our tribute to our representative in the UN, Mr. Parthasarathy, for the neutral stand that he has taken and the policy of trying to avoid war and to seek peace. But one is intrigued •why the same policy was not followed by the Government here. The Government of India gave up its non-aligned policy and took a rather partisan stand.

SOME HON. MEMBERS: No, no. SOME HON. MEMBERS: Yes, yes.

SHRI DAHYABHAI V. PATEL: Det us look at facts as they are. Is it not a fact that President Nasser vowed to obliterate the State of Israel which has come into existence, which the United Nations have approved of? Along with him all the Arab nations have joined, some at his call immediately, some have come to his aid. How does this augur for maintaining peace in the

world and why was it necessary for our Government here and the Minister of External Affairs here to take a partisan attitude in this matter? Why should we support a person, a State, who calls for the obliteration of a Slate that has come into existence under the auspices of the United Nations?

AN HON. MEMBER: They have not done so.

SHRI DAHYABHAI V. PATEL: I am sorry friends who do not seem to be well informed are disturbing me, but if people read the newspapers, they will know that it was the call of President Nasser that was the beginning of the provocation. If you provoke a man by saying we will finish you, what else do you expect? The best means of defence is attack. May I ask what did the Government of India do when India was attacked and when the Government of India failed to dn that earlier, what was the result? When we trusted China we were a little alert from past experience, did we not fare better? too much, how did we suffer? When In this case I think our Government has taken a wrong stand, and because of our policy, misguided policy, we have not taken the right course; we did ot give the right lead to the world for the maintenance of peace. I think the Prime-Minister owes an explanation to this country and to the Parliament for taking this stand, for giving up the stand that her respected father took, first asking for a cease-fire whenever there was a trouble, asking for removal of causes of irritation or the reasons why peace is disturbed.

"" SHRI* BPUPESH GUPTA (West Bengal): What did he do in 1956 . . . SHRI DAHYABHAI V. PATEL: What did we get in return when we were attacked? We do not learn the lessons of history. We went to the aid of the Arabs at the time of the Suez crisis. When China attacked us, what did we get from the Arabs whom we went to their support? When Pakistan attacked us, what did we ge'. from the same United

Arab Republic? Why was it necessary for us to go out of our way and make provocative statements of this <ype instead of pleading for restraint, for peace, and requesting President Nasser to desist from making such provocative statements such as obliterating a State that has come into being.

SHRI BHUPESH GUPTA: President Nasser did not do it. Israel did

SHRI M. RUTHNASWAMY (Madras): No, no.

SHRI DAHYABHAI V. PATEL: Sir, I would like to say that in this matter we should have taken the aid of other African countries. We should have called upon them to appeal for peace.

DR. M. M. S. SIDDHU (Uttar Pradesh): South Africa you mean?

SHRI DAHYABHAI V. PATEL: I am afraid that the doctor's brain is working in another direction. So, he is forgetting his geography. He should concentrate on the loop and not dabble in all things. There is Ethiopia. there is Kenya, there is the Ivory Coast. If he looks at our own continent, he will find Ceylon, Nepal, Thailand and Japan. These are countries that stand for peace, and with their help we should have urged restraint, for restoring conditions for peace in the United Nations. Our Government's policy has failed badly in this. And the Prime Minister owes an explanation to this House and the people for taking up an attitude that was rather aggressive, that was rather likely to help to escalate the war, rather than to preserve peace.

SHRI Z. A. AHMAD (Uttar Pradesh): Sir, i welcome the statement made by the hon. Prime Minister because I think a very correct position has been taken. We have for years and years expressed our solidarity with the Arab people who were victims of imperialism, whose countries were divided and torn to bits and who were victims of suppression and of imperialistic exploi-

tation. We have stood by them and they have stood by us. Let us not forget the origin of Israel. The territory of Israel was deliberately created, carved, out of the homeland of the Arab people in order to give a base to the imperialistic powers to manoeuvre and disrupt the growing unity of the Arab people and of the Arab nations. That was a dell-berate manoeuvre on the part of the imperialist powers in order to split the growing strength and unity of the Arab people. Now, it was argued that the Jews should get a homeland, those Jewish people who were murdered by Hitler in Germany and in the whole of Europe, who were always treated as outcastes in all European countries, who were oppressed suppressed and who were thrown out of their real homelands. The homeland of the Jews of Germany was Germany; the homeland of the Jews of England was England; the homeland of the Jews of France was France. But they were thrown out of their homelands; they were put at one place. An attempt has been made and is being made to convert them into imperialist tools in order to disrupt weaken the unity of the Arab nations. Therefore, what has happened today is not accidental or fortuitous. conspiracy was hatched, plans were prepared. The Israel State was armed to the teeth, just as Pakistan was armed to the teeth, by these very nations, these very imperialist forces name of fighting communism or something like that. Now, because Arab nations are growing in strength or marching forward from stage to stage and are foiling the conspiracy of the imperialist powers, they have now chosen this opportunity to ask their puppet rulers of Israel to come out and attack the Arab nations, to create a war scene, create bances, create a conflagration, which will lead to a much bigger conflagration. Therefore, we, as a nation, stand by our pledges, stand by those brethren of the Arab nations who

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[Shri Z. A. Ahmad.]

have stood by us in the past and we have to . है, जिस को पी॰ टी॰ आई॰ ने केजी है.

AN HON. MEMBER: When? Never.

SHRI Z. A. AHMAD: And our national policy has been to support them, treat them as our brethren and to stand shoulder to shoulder *ith them against the imperialist conspiracy.

Therefore, I welcome the statement. Only I want to say that we should be more forthright in our condemnation of the Israeli rulers; not only the Israeli rulers but also the imperialist powers who are today behind these Israeli rulers. We should state it categorically to the so-called maritime powers. They call themselves maritime powers. I do not know how they call themselves so. They are pirates. We shouM condemn the pirates, the British and American pirates, and should stand firmly by our resolution, stand firmly by our national policy which, in this case, has been correctly applied.

श्री सुन्दर सिंह भण्डारी (राजस्थान): सभापति जी, भारत के जिन सैनिकों ने शान्ति स्थापना के कार्य में ग्रपनी जान कुर्वान कर दी है, उनके प्रति हम भी ग्रपनी सदभावना प्रकट करते हैं। प्रधान मंत्री महोदया ने कल लोक-सभा में जो वक्तव्य दिया था जवाबी के बदले में, उसमें उन्होंने इस बात का उल्लेख किया था। मैं उसको यहां पर कोट कर रहा हं जिसमें उन्होंने यह कहा है :

"India was willing to withdrav the Indian Contingent earlier bu the United Nations expressed their inability to agree to evacuation by

इसमें से एक यह अर्थ निकलता है कि हमारे सैनिकों को हटाने की सारी जिम्मेदारी राष्ट्र-संघ संयक्त राष्ट्र-संघ की व्यवस्था के ग्रभाव में ही उनको वहां से नहीं हटाया जा संका। धाज के समाचार पत्र में, स्टेटसमैन को कोट करता हुं, यह यु० एन० एजेंसी की एक रिपोर्ट

जिसमें यह कहा गया है कि :

"But the question of economy was raised and it was considered cheaper to get the troops to India by ship."

अब यह प्रश्न खड़ा होता है कि क्या हमने केवल कछ थोडे से अर्थ कंसिडरेशन के ग्राधार पर ही ग्रपने सैनिकों को वहां पर इस तरह की खतरनाक स्थिति पर मरने के लिए छोडा ? ग्राज जो ग्रांकडे प्रधान मंत्री महोदया ने दिये हैं, कल जितने आंकड़े दिये थे, भ्राज उससे ज्यादा लोगों के मरने तथा घायल होने की खबर है। तो मैं यह जानना चाहंगा कि इस सारे नेगजिलेंस के लिए उन सैनिकों को वहां से हटाने के लिए कौन व्यक्ति जिम्मेदार था ? हमारे सैनिक इतने दिनों तक वहां पर क्यों रहे ग्रीर ग्रब भी क्या उनको वहां से हटाने के लिए केवल जहाजों का ही इन्तजार कर रहे हैं जिनको हम कमिशनड करना चाहते हैं ? हम ग्रपनी तरफ से उनको हवाई जहाजों के दवारा सेफली यहां पर लाने का प्रयत्न क्यों नहीं कर रहे हैं ? एक तो यह सवाल है ।

दसरा मेरा निवेदन यह है कि कल भी ग्रौर पहले भी, इस तरह का बार बार समाचार मांगा गया है कि हम जो ग्रारोप लगा रहे हैं इस सारे युद्ध को भड़काने की घटना का, उसका आधार क्या है ? क्या इसका ब्राधार काहिरा से प्राप्त होने वाले ही समाचार हैं ? हम यह चाहते हैं कि जिन समाचारों के ग्राधार पर लडाई को प्रारम्भ होने का इल्जाम है, या एकतरफा लगाये जा रहे हैं, उसके बारे में जानकारी सब को उपलब्ध कराई जाय। ग्रभी भी इस प्रकार की व्यवस्था नहीं हो पाई है जिसके द्वारा एक निष्पक्ष रूप से सारी स्थिति को जानने का मौका मिल सके। इस में कोई शक नहीं है कि

परिस्थित अभी भीषरण नहीं हैं, वहां पर विस्फोट बड़ा हैं, युद्ध की परिस्थित बड़ी हैं और कोई ताज्जुब नहीं कि अगर इस लड़ाई की जल्द से जल्द रोकने की कोशिश नहीं की गई, तो यह एक बहुत बड़े विश्व-युद्ध में परिणित हो सकती है।

श्राज प्रधान मंत्री महोदया ने बतलाया कि यनाइटेड नेशन्त में जो प्रस्ताव पास हमा है वह प्रस्ताव भी बिना इस झंझट मे ग्रे हए कि किस ने सर्वप्रथम लड़ाई चलाई, कौन दोषी है, इन सब पर न जाकर, जो ग्राज विश्व शान्ति के लिए मुख्य प्रश्न है, युद्ध रोकना और इसी बात को सामने रखकर वह प्रस्ताव पास हम्रा है ताकि वहां पहले विराम हो जाय । में यह जानना चाहंगा कि क्या भारत इस मामले में युनाइटेड नेशंस का जो एक फोरम है हमारे सामने इस प्रकार के युद्धों को भड़कने से रोकने के लिए, उसी में अपने रोल को ज्यादा प्रभावी बना कर ही इस लडाई को रोकवाने में ग्रदा करेगा जिस का सीधा प्रभाव हम पर भी पड़ता है ? स्वेज के बन्द होने से वहां पर युद्ध होने से ग्राज भारत को मिलने वाली ग्रन्त की सहायता पर ग्रीर भिन्न भिन्न प्रकार की सहायता पर प्रतिकल प्रभाव पड़ सकता है। ग्रीर यह युद्ध का क्षेत्र हमारे इतना निकट है कि हमारे शत्र देश जो हमारे पड़ोस में बैठेहैं, वे नाजायज फ.यदा भारत में इस युद्ध की परिस्थिति का लाभ उठा सकते हैं। इसलिये यह नितांत ग्रावश्यक है कि यह युद्ध जल्दी से जल्दी समाप्त होना चाहिये। हम ग्रगर इस युद्ध को प्रभावी इंग से बन्द करवाने में कारगर हो सकते हैं तो तभी हो सकते हैं जब हमने जो ग्रपना स्टेण्ड युनाइटेड नेशांस में लिया है निष्पक्ष रहने का, किसी पर ब्रारोप न लगाने का उसी को हम यहां भी बराबर दोहराये श्रौर उस ग्राघार पर मध्यस्थ बन कर इस सारी

शांति को स्थापित करने में हम ग्रधिक से अधिक प्रभावी और कारगर कदम उठावें। मैं यह जानना चाहूंगा कि क्या हम ग्ररब देशों का पक्ष लेकर के इस युद्ध को रोकने में समर्थ हो सकेंगे ग्रौर क्या इससे वहां पर शांति स्थापित करने में हमें ज्यादा कामयाबी हो सकेंगी?

प्रधान मंत्री के ध्यान में मैं एक बात और लाना चाहता हूं। भारत को अगर यह जिम्मे-दारी पूरी करनी है तो भारत में एक स्वर से जिस बात को कहा जायेगा उसका ज्यादा महत्व होगा। मैं जानता हूं कि पार्टी ने अपना एक दृष्टिकोण अपनाया है। मुझे अभी एक आबाज विरोधी पक्ष की तरफ से मुनने को मिली है। लेकिन मैं प्रधान मंत्री को यह बता देना चाहता हूं कि उन्होंने जो अरबों का पक्ष लिया है, इसमें देश का एकमत नहीं है। जब हम एक मत लेकर के यूनाइटेड नेशंस के इस फोरम के अन्तर्गत निष्पक्ष मनोवृत्ति के आधार पर शान्ति को प्रस्थापित करने का प्रयत्न करेंगे तभी हम प्रभावी हो सकगे।

SHRI BHUPESH GUPTA: Concensus contains of Americans.

श्री सुन्दर सिंह भंडारी: अगर हम सब मिल कर के और सारे देश का जो एक कत्मशस बन सकता है, शांति को प्रस्थापित करने में जो वास्तव में प्रभावी हो सकेगा, ऐसी एक राय हम इस मामले में ले करके चलेंगे तो फिर हम एक प्रभावी पग इसमें रख सकते हैं। उस युने निमिटी के आधार पर, उस देश के एक जनरल कंसेंशस के आधार पर हम अगर इसमें अपना दृष्टिकोण लेंगे तो आगे शांति प्रयत्नों में और इस लड़ाई को दकवाने में हमें ज्यादा सफलता प्राप्त होगी। SHRI TRILOKI SINGH' (Uttar Pradesh); Sir, in view of the fact that Israel is a State recognised by the Government of India, may I know, Sir. if the hon. Prime Minister will make it clear that India will never be a party to the extermination of Israel? That is number one.

Secondly, according to information in possession of the hon. Prime Minister, it was Israel which started war.

SHRI ARJUN ARORA (Uttar Pradesh) : Mr. Dahyabhai Patel has admitted it.

SHRI TRILOKI SINGH: 1 will not be guided by Mr. Dahyabhaf Patel or even by the hon. Member, I want definite information. What is the basis or the source of information with the Prime Minister in sup>-port c-f her statement that it was Israel which escalated war? I would further suggest to the hon. Prime Minister to make further enquiry because, Sir, in my humble opinion India should adopt an attitude of strict neutrality between Israel and the Arab States. Whatever our sympathies might be either with the Arabs or with the Israelis, our attitude should be one of neutrality and active neutrality in order that India might be able to play an effective role in bringing about cease-fire or peace or successful mediation between the warring groups.

Thirdly, in view of the dislocation, caused in the Suez Canal area, will the hon. Prime Minister state, if she is not in a position to state here at the moment, that she will take effective steps to ensure that the supplies of foodgrains to this country are not disturbed as a result of the dislocation in the Suez Canal area?

श्री राजनारायण (उत्तर प्रदेश) : श्रीमन्, में ग्रापके द्वारा सदन के सम्मानित सदस्यों से निवेदन करूंगा कि जब एक श्रंतर्राष्ट्रीय समस्या जो एक विश्वव्यापी युद्ध के स्वरूप में भी बदल सकती है, उस पर विचार हो तो गंभीरता ग्रौर मस्तिष्क के संतुलन के साथ होना चाहिये। हमारे कुछ मिल्रों ने जो सवाल किया उस सवाल का जवाब तो प्रधान मंत्री देंगी ही। लेकिन ग्राज सवाल है क्या ? जो यह कहते हैं कि भारत सरकार की नीति तटस्थता की हो, सुजनात्मक हो, त्रिएटिव हो, कांस्ट्रविटव हो, किसी का पक्ष न लें, वे क्या ग्ररब राष्ट्रों के विरोधी हैं। मैं उनमें से एक हं जो कहते हैं कि भारत सरकार की नीति तटस्थता की नीति होनी चाहिये, रचनात्मक ग्रौर सजनात्मक नीति होनी चाहिये। जो कि नहीं है। मैं यह कहता हूं कि भारत सरकार ने यह गलती अपना कर और यह कह कर भल की कि इसराइल ने युद्ध विभीषिका को भड़काने में पहल की। हमारे इस कथन की पुष्टि संयुक्त राष्ट्र संघ की सीक्योरिटी कौंसिल ने भी करदी है। स्राज 6 बज करके 35 मिनट का जब हम समाचार सून रहे थे तो मझे समाचार सुनाई पड़ा कि सर्वसम्मत से सीक्योरिटी कौसिल ने सीजफायर का फैसला लिया है ग्रीर इस फैंसले पर ग्राने के पूर्व ग्रमरीकी ग्रौर रूसी, दोनों पक्ष के वहां रहने वाले नेतायों ग्रीर राजदतों ने ग्रापस में बैठकर के, विचार विनिमय के बाद ग्रौर सोच समझ कर के ऐसा फैंसला लिया। तो हम को ऐसा लगता है कि भारत सरकार ने जो नीति घोषित की थी वह जल्दी में ग्रौर बचकानेपन में घोषित हो गई। हमारी तरफ एक कहावत है कि जिस का बैल था वह तो कहता था कि गरियार है और पड़ोसी यह कहता था कि बड़ा तेज चलता है। यही स्थिति हो गई भारत सरकार की ।

हमारे मित्र बर लोहिया को कोट करना चाहता हूं।

SHRI A. D. MANI (Madhya Pradesh): Why quote anybody?

श्राः राजनारायण: जब इसराइल की स्थापना हुई थी तो डा० लोहिया ने, उस समय की सोशलिस्ट पार्टी ने कहा था:

"Israel is a dagger in the heart of Asia by the West."

डा० लोहिया ने कहा था कि इनरायल की स्थापना, इजरायल राष्ट्र का निर्माण एशिया की छाती में खंजर है जो कि पश्चिमी राष्ट्रों ने भोंका है। मैं इसलिए कह रहा हं कि जरा लोग उसको समझ लें। मैं फिर भी कहना चाहता हं कि जब ब्रिटेन ने स्वेज कनाल के ऊपर हमला किया तो मैं उस पार्टी का हं जिसने कहा था कि भारत को नासिर की इमदाद करनी चाहिए, नाविकों को भेजना चाहिए, सैनिकों से भी सहायता करनी चाहिए और हमने अंग्रेजों की भर्त्सना की थी, कडे भव्दों में की थी। उस समय भारत की सरकार ने हमारी बात नहीं मानी। श्रीमन, मैं यह भी सदन के सम्मानित सदस्यों को बताना चाहता हं कि उस समय के प्रधान मंत्री श्री जवाहरलाल जी नेहरू ने टीटो को एक पत्न लिखा था कि नासिर ने गलती की, ब्रियोनी की सन्धि के समय जब हम लोग बैठे थे--नासिर, टीटो ग्रौर जवाहरलाल नेहरू-उस समय उन्होंने बताया नहीं था कि स्वेज कनाल का राष्ट्रीयकरण करेंगे ऐसा करके उसने हमें फंसा दिया। 1949 का साल लोग याद करें जिस समय स्वेज कनाल के राष्ट्रीयकरण की बात सर्वप्रथम डा० राम मनोहर लोहिया ने कहा थी कि स्वेज कनाल का राष्ट्रीयंकरण होना चाहिए। मैंने ग्रपनी स्थिति स्पष्ट कर दी। ग्राज ग्रगर ग्ररब राष्ट्र पर कोई पश्चिमी राष्ट्र या दनिया की कोई भी ताकत जबरदस्ती करती है तो हम उनमें से हैं जो ग्ररब राष्ट्र की सहायता के लिए दौडेंगे, ग्राज ग्रगर इजरायल पर कोई हमला होता है तो इजरायल की सहायता के लिए भी दौड़गे । इसको महेनजर रखते हए देखा जाना चाहिए कि क्या हो रहा है । मैं, श्रीमन, ग्रापकी जानकारी के

लिए बताऊ कि उस समय के प्रधान मन्नी जवाहरलाल जी नेहरू ने वह खत जो टीटो को लिखा था उसकी प्रतिलिपि डा० लोहिया को मिली, उन्होंने उसे अखबारों को दिया तो श्रखबारों को होम डिपार्टमेंट ने छापने से रोक दिया, फिर भी हिन्दू ग्रखबार जो मद्रास से निकलता है उसमें वह छप गया । यह वह समय था जब स्वेज कनाल का राष्ट्रीयकरण हम्रा था ग्रौर ब्रिटेन का हमला हुन्ना ग्रौर सोशलिस्ट पार्टी ग्रौर डा० लोहिया ने ब्रिटेन की भत्सीना की, तब डा॰ लोहिया का चित्र तमाम ग्ररब राष्ट्रों में छा कर बंटा था (Interruptions) जरा सुन लीजिए। स्वतंत्रता प्राप्त होने के बाद द्वितीय विश्व युद्ध के बाद भारत पाकिस्तान का बंटवारा हो गया । में पाकिस्तान निर्माण का विरोधी रहा हं।

श्री शीलभद्र याजी (बिहार): तटस्य।

श्री राजनारायण: मैंने श्रीमन, ग्राप से पहले ही निवेदन किया था कि जब प्रन्तरी-घटीय विषयों पर चर्चा हो तो मस्तिएक का सनलन रहे, इसमें तनक मिजाजी नहीं होनी चाहिए। मैं ग्रापको बताऊं कि जब हमारे श्रद्धेय ग्राचार्य नरेन्द्र देव जी कांग्रेस विकंग कमटी से ग्राए जहां रचनात्मक, मजनात्मक तटस्थता की नीति की हिमायत हुई थी तो लखनऊ की सोशलिस्ट पार्टी के कार्यालय में उनको आमंत्रित किया, हम लोगों ने कहा कि यह गलत नीति अस्तियार की गई. सीभालिस्ट पार्टी की इटकर, हिम्मत से आगे आना चाहिए था और भारत के बंटवारे का विरोध करना चाहिए था। उस समय हम पाकिस्तान के विरोधी थे। जो ब्राज यह कहते हैं कि भारत सरकार की ग्रन्तरोप्टीय नीति सिकय तटस्थता की हो, पाकिस्तान को भारत हड़प ले, पाकिस्तान पर भारत हमला कर दे, हमला करके ले लेगें तो हमारे मिल लोग क्या कहेंगे जो कहते हैं कि यदि इजरायल को भ्राकामक नहीं वहेंगे, विश्व यद को भड़काने में पहल लेने वाला नही

[श्री राज नारायसा]

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कहेंगे तो कहीं हम अरब के शतुन माने जायं। मैंने उस दिमाग को, उस जाल को काटने के लिए इतनी भिमका दी। इसलिए में ग्राज ग्रापसे कहना चाहता हूं कि भारत सरकार की नीति से अपना मतभेद प्रगट करते हए. संयक्त राष्ट्र संघ ने जो फैसला लिया सीज-फायर का वह फैसला अपनी जगह पर सहें। मानता हं। इसी के साथ एक कदम ग्रोर आगे जाना चाहता हं कि इससे पहले भारत की ग्रोर से जो प्रस्ताव रखा गया था हम उसको भी अच्छा प्रस्ताव कहते हैं कि 4 जन तक की स्थिति पर लोट ग्राएं। मगर भारत के प्रधान मंत्री ने कह दिया कि इमरायल ने पहल की । क्या यह समस्या के समाधान का सही रास्ता है ? एक तरफ तो हम कहते हैं कि हम विश्व ग्रान्ति के प्रतीक हैं, विश्व शान्ति चाहते हैं तो फिर विश्व शान्ति चाहने वाला व्यक्ति या सरकार दो टकराने वाली ताकतों में से एक ताकत को पहल करने वाली कह कर समझौते की बात चलाएगी तो उसकी बात कौन सुनेगा। ग्रापने इजरायल को दोषी बना दिया । इसलिए भारत सरकार को एहतियात बरतना चाहिए था। सम्बन्ध में भारत की सरकार ने जो बचकाना-पन दिखाया है मैं उसके खिलाफ हं, इस तरह के दिमाग ग्रीर इस तरह की बात का सख्त विरोधी हं। हम नहीं जानते भारत की सरकार हमारे भारत राष्ट्र को कहां कहां घसीट ले जाकर फेंक देना चाहती है।

एक निवेदन और करना चाहता हूं। अगर भारत की सरकार को कुछ कहना है तो (Interruptions) भारत की सरकार को आगे बढ़ कर कहना चाहिए। उस से सभी की समस्या का समाधान हो जायगा। क्यों न इजरायल और अरब का महासंघ बने, क्यों न भारत और पाकिस्तान का महासंघ बने? हम चाहते हैं कि हमारी मुजनात्मक, रचनात्मक सिक्य तटस्थता की नीति होनी चाहिए । भारत की ऐसी पाजिटिव इंडिपेन्डेन्ट विदेश नीति होनी चाहिए जो न रूस की पिछलम्मू हो और जो न अमरीका और ब्रिटेन की पिछलम्मू हो और जो न अमरीका और ब्रिटेन की पिछलम्मू हो । हम चाहते हैं कि भारत राष्ट्र एक शक्तिशाली राष्ट्र हो, उसकी तटस्थता की नीति शक्तिशाली नीति हो, जो बारी-बारी से न ब्रिटेन और अमरीका की गुलामी करें और न एशिया की गुलामी करें और न एशिया की गुलामी करें बिल्क स्वतंत्र रूप से सिक्य रूप से अपनी तटस्थता की नीति को लागू करने के लिए आगे बढ़ता रहे।

West Asia

SHRI A. D. MANI: I join the Prime Minister and others in offering our sympathies to the Indian troops who have suffered grievous losses as a result of Israeli aggression. I would like to say that on technicalities. Israel is an aggressor in this present conflict. But in condemning Israel, I would have taken into account the totality of circumstances which exist in West Asia. Here is a small country hemmed in o_n all sides by States which want to destroy that country ...

(Interruption)

SHRI BHUPESH GUPTA: Not at all. Israel has been armed by the Americans.

SHRI A. D. MANI: . . . which want to destroy the territorial identity of that State and destroy the people who have made remarkable contributions to human civilisation, who have produced Nobel Laureates by the number, any number of Nobel Laureates . . .

(Interruption)

SHRI BHUPESH GUPTA: The Americans who are using the people there as pawns in their game . . .

(Interruption)

SHRI A. D. MANI: I want the Prime Minister to recall the dreadful days of September 1965 . . .

SHRI BHUPESH GUPTA: You cannot mislead.

SHRI A. D. MANI: We took the decision to cross the international boundary and march into Sialkot and Lahore which produced a very strong »nd prejudiced reaction in the U.N. circles. Why did we do it? Because we felt that offence was the best form of defence

SOMETHON. MEMBERS: No . . . (Interruption)

MR. CHAIRMAN: You must allow him to speak.

SHRI BHUPESH GUPTA: On what basis . . .

SHRI CHANDRA SHEKHAR (Uttar Pradesh); Mr. Chairman, on a point of order. Hon. Mr. Mani has every right t_0 express h_i s opinion about the West Asian conflict. But Mr. Mani has no right to represent history in a wrong way to malign the whole country, the whole nation.

SHRI BHUPESH GUPTA-. In a vulgar, crude way . . .

(Interruption)

MR. CHAIRMAN: Mr. Mani. do not raise questions which will lead to controversy. You state your views.

1 P.M.

श्री रा नारायण : आन ए प्वाइंट आफ आर्डर। मैं पुनः आपके द्वारा सदन के सदस्यों से विनम्रता से अपील करूंगा कि किसी भी सदस्य को सदन के बाहर बोलने का अधिकार हमारे संश्विम में सुरक्षित है, सदन में बोलने का अधिकार तो है ही।

SHRI BHUPESH GUPTA; I would like Shri Rajnarain to be . . .

श्री राजनारायण : प्वाइंट आप आर्डर जरा सुनिये। इसका मतलब ही है कि सगर हमारे दिमाग में कोई बात गलत है 877 RSD—5. दूसरों की दृष्टि से तो उसको बोलने की गारंटी हमको संधान में है, अगर सही बोलते हैं तो उसमें गारंटी की कोई बाहरता नहीं है। गारंटी का मतलब ही है कि He can talk something illegal. He can talk nonsense. He can talk all things.

SHRI BHUPESH GUPTA; We are not questioning his right, but if h* utters such arrant nonsense, we should be allowed to repudiate it.

MR. CHAIRMAN: Mr. Mani, try t avoid controversies and state your point. I want silence to be maintained. Simply state your suggestions.

SHRI A. D. MANI: Sir, recently the Supreme Court has held that Fundamental Rights are inviolable and cannot be amended by Parliament. But, unfortunately, I am not having the fundamental right to express nty views on a matter ...

(Interruption)

MR. CHAIRMAN: Please be brief.

SHRI A. D. MANI: I am ve*y brief, Sir, but they are not allowing me to be brief. Sir, I am not a pro-Israeli; I am no:.

SHRI BHUPESH GUPTA: Can you deny that Israel and America have their base in Asia?

SHRI A. D. MANI: Israel has got a right to live and . . .

(Interruptions)

MR. CHAIRMAN: I would like to request hon. Members again to hear him. They have their right to reply to him when they speak.

SHRI BHUPESH GUPTA:: I accept your ruling and I am sure your will call me.

SHRI A. D. MANI: I want the Prime Minister to give us her views on the two Resolutions which are now Prime Minister

[Shri A. D. Mani.] before the Security Council. There is one Resolution sponsored by the United States. I do not like the United States; I am anti- United States. You must be very happy when I say this . Now the U.S. Resolution wants Israel to withdraw to the 1949 lines, which means that Israel will lo3e some territory. But India, our representative there, has tabled a Resolution asking the contesting parties to return to their pre-June 4 positions. This means that we accept that the Gulf of Aqaba is an internal waterway. Sir, I would like the Prime Minister to bear in mind that we have got the strait of Talai-mannar. If, suppose, somebody in Ceylon says that it is an internal waterway of Ceylon, would the House accept the position? The Dardanelles strait falls within one mile of the territorial waters of Turkey. Yet it is an international waterway. And by accepting the Gulf of Aqaba as an internal waterway . . . (Interruptions)

There is no tolerance in this House. You talk about Fundamental Rights.

SHRI LOKANATH MISRA (Orissa): They don't believe in democracy; it is funnv.

SHRI A. D. MANI: My main point is this. The dispute is that the Gulf of Aqaba must be treated as an international waterway, and unless it is treated as such, there is no likelihood of peace returning to this wartorn part of the world. I am not suggesting that the U.A.R. should give up its territorial rights, but Israel must have the right to live, and I want this Government to give us its view in the matter.

شرى اے - اہم - طارق (جموں اور کشمیر): سر - مهی وزیر اعظم کو این کے بیاں ہو مہارکباد بیش کوتا ہوں -میں سمجھتا ہوں کہ اُن کے بیان سے

دنیا میں جو هدوستان کا لحترام تها ولا آج پھھلے بیس سال کے میں بےحد زیادہ عو کیا ارد غلط كو غلط كهير . . .

श्री चेंड० ए० ग्रहनद: एग्रेनर को एग्रेनर कहें।

شى اے - ايم - طابق : . . . اور حمله أور كو حملة أور كهين اور جس پر حملہ ہوا ہے اس کے ساتھ همدردسی لا اظهار كرين - مين سمجهة هون کہ حکومت ہددوستان کے وزیر اعظم نے اس فرض کو نیایت خوبصورتی سے سرانصام دیا ہے لیکوں جہاں تک مسئلو صلمی کا تعلق ہے بات ان سے کینا چاہتا ہوں انہوں نے ایک ایسی بات کہی ہے کا واقعات اور تاریشے سے قطعی تعلق نههی هے اور جس کو امریکة هدوستان کے خلاف استعمال کہ ہددوستان نے انبے بحیار کے لئے لاهود أور سيالكوت يو حملة كيا - ية حقیقت نہیں ہے باکہ یہ بالکل جهوت هے - ميں سستو ملی سے أيك هددوستانی کی حمثهت سے یہ درخواست كرون كا كه ولا اله الناظ كو واپس لیں ورثه ان کے استهامات کو اج هدوستان اور فیر جانبدار ملکوں کے جو دشمن هیں ولا هدوستان کے خلاف استعمال کرینگے -

مسقر چورمین : میں آپ سے یه عرض کونا جاهدا هون که اس میں شک میں که عرب اگر هم پر حمله هوا تو أئم نہیں آئیس کے لیکن جاں تک عرب اور یہودیوں کا تعلق هے یہ بات واضح هرنی چاهیگے که یه کوئی اسلام اور یه ودیوں کی جلگ نبين هے يہ جلگ هے عرب نيشلوم ا الرائهل اور امههريلست باورس كي -ارر وزارت الخارجة ، ايكستونل افهرس منسلاری اس بات میں ناکم رهی هے دنیا که بتانے میں که هندوستان عرب نیشنازم کی حمایت کرتا ہے ، دوشازم کی حایت کرتا ہے اور امهیریانم کے خلاف هے ، ولا سازش کے خلاف هے چاھے وہ کسی بھی ملک کی طوف سے هو - هماري پاليسي يه هے ، هماري نهتی یه فع - آج صدر ایوب جو الغ کو مسلمان کہتے ہیں اور کہتے میں که پاکستان اسلامی ملک هے - لیکون

Today Sadar Ayub is non-committal because America has not committed herself against this side or against that side. But we are a free country, but Pakistan has proved that she is working under the U.S.A., under the policy of U.S. President.

श्री ह्यानुल्ला श्रन्सारी (उत्तर प्रदेश): उर्दु में बोलते थे, उर्दु में बोलिये।

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شرى اے۔ ایم - طارق : صدر ايوب نه يه كها كه ماهب هم تو جهاد کریں کے ، هم انے والفتیرس بههجين ئے - هم اولي فوج بهيجيلكے-ليكن كل جب مرب پر ، كل جب قاهرة پر ، جب بهسالمقدس پر جو که مسلمانوں کے لئے نہایت هی متبوك چكه م بيسالمقدس كعبه کے بعد مسلمانوں نے لئے سب ہے اهم جگه هے اس پر حمله هوا تو أج صدر ایوب ایے آپ کو کمت نہیں کر سكتے - كيوں ? اس لئے كه آئے ان کو دیکھنا ہے لیکن عندوستا، نے اسے کو کیت کہا ہے کہ اسرائیل حملہ آور ہے اور انہوں نے عرب پر حملہ کیا ھے - هماری عربوں سے همدردی اس لله بهن قه چائنیز ایگریش پر أنهون نے همارا سانه دیا یا نهین دیاء شویف انسان شرافت کا سودا نهین کرتا ہے - هم دنیا میں شرافت ، اس اور محبت کو زنده رکهنا جاهتے هیں اور اس کو هر قیات یو رکهنا چاعتے میں ۔

میں وزیر اعظم سے یہ بھی جانفا چاہتا ہوں کہ کیا یہ حقیقت نہیں ہے کہ ابھی چار پانچ دن پہلے ویت [شرى اے- ايم- طارق]

نام میں ایک روسی جہاز پر امریکی بمهاروں نے ہم گوایا - کیا یہ حقیقت نیپی ہے کہ کشمیر کے مسئلہ کو بھی امویک نے اسی طرح اقوام متحدة میں پیس کیا۔ دنیا کے ساملے یہ س کیا جس طرح سے اسرائیل کے مسئله كو يهض كها جاتا هے ? كيا یہ نہیں کہا جاتا ہے کہ پاکستان ایک چهوتا ملک هے هندوستان بهت بوا ملک هے ، هندوستان پاکستان کو کھانا جامعا ہے اور آے اس جھڑ کو اس بنگ میں بیص کیا جا رہا ہے كه مرب إيوا ملك في اسرائهل جهونا ملک هے" اس کو کهانا چاهتا هے ، يه والكل غلط هـ - هددستان باكستان كو كيانا نهن جاهتا - عوب ملك اسوانیا کے ہارے میں اپنی علیعدد، پالهای رکهتے هیں لیکن جیسا که قھیا بیائی نے کہا ہے۔ صدر ناصر نے یہ کہا کہ یہودیوں کا ہوم لیلڈ ھے ، یہ آخھر کی بات ہے اس سے يهل الهدي بوا اشتعال دلايا كياهم كو اشتمال داليا كيا - كيا جان بوجه کو اسرائیل نے هندوستان کے سیاهیوں کو قائل نہیں کیا ان پر گولیاں نہیں چلانیں ? کیا ای کو یہ معلوم نہیں تها که هندوستان فوجی طور پر عرب سمالک کے ساتھ نبھو ھے تو ھم کو یہ "،یکیدا ہے کے اور ان تمام باتوں باوجود همين [اس سابض كوه اس

امویکن سازش کو ، اس انگویزوں کی ساؤش اکو بھی تاکم کرنا ہے - اور اس کے لئے میں ہندوستان کے وزیر اعظم کو ان کی بہادری ہو ؛ ان کی جوت ہو ان کی دانشمادی پر ۽ ان کی حوماء مندی پر میارکباد دیتا هون -

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† भी ए० एन० तारिक (जम्मू भीर काश्मीर): सर, मैं वज़ीरे भाजम को उनके बयान पर मधारकबाद पेश करता है। में समझता हं कि उनके बयान से दुनिया में जो हिन्दस्तान का एहतराम बा वह शाज पिछले बीस साल के मुकाबले में बेहद ज्यादा हो गया है। गैरजानबदारी के माएने विल्कुल बजदिली नहीं हैं। बल्कि गैरजानबदारी के मायने यह हैं कि हम हकीकत को हकीकत कहें, सच को सच कहें भीर गलत को गलत कहें।

श्री वंड० ए० श्रहमद : एम्रेसर को एग्रेसर कहें।

श्रीए० एम० तारिह: ग्रौर हमला-धावर को हमला धावर कहें और जिस पर हमला हमा है उसके साथ हमदर्दी का इज्रहार करें। मैं समझता हं कि हक्तमते हिन्द्स्तान के वजीरे धाजम ने इस फर्ज की निहायत खब-स्रती से सर-ग्रन्जाम दिया है लेकिन जहां तक मिस्टर मणि का ताल्लक है, मैं एक शत उनसे कहना चाहता हं कि उन्होंने एक ऐसी दात कही है जिसका वाकयात और तारीक से कतई ताल्लुक नहीं है और जिस की अमेरिका हिन्द्स्तान के खिलाफ इस्तेमाल करेगा कि हिन्दुस्तान ने भ्रयने बचाव के लिए लाहोर और स्थालकोट पर हमला किया । यह हकीकत नहीं है, बल्कि यह विल्कुल इठ है। मैं मिस्टर मणि से एक हिन्द्स्तानी की हैसियत से यह दरख्वास्त करूंगा कि वह अपने अलफाज़ को वापस लें वरना उनके स्टेटमेंट को ग्राज हिन्द्स्तान †[] Hindi transliteration

श्रीर गेरजानबदार मुल्कों के जो दुश्मन हैं वे हिन्दुस्तान के बिलाफ इस्तेमाल करेंगे।

मिस्टर चेयरमैन, मैं आपसे यह अर्ज करना चाइता हं कि इसमें शक नहीं कि अरब अगर इस पर हमला हुआ तो आगे नहीं आएंगे लेकिन जहां तक अरब और यहदियों का ताल्लक है यह वात वाजय होनी चाहिए कि बह कोई इस्लाम और यहदियों की जंग नहीं है. यह जंग है भारब नेमानलिक्स, इजराइल और सम्पीरियलिस्ट पादर्स की । और बजारते खारजा, एक्सटनर्ज अफ्यमं मिनिस्टी इस बात में नाकाम उही है दुनिया को बताने में कि हिन्दुस्तान अरब नेग लिएम की हिमायत करता है, सोणालिज्म की हिमायत करता है और इम्पीरियलिप्म के खिलाफ है. वे साजिज के बिलाफ है, चाहे वह किसी भी मल्क की तरफ से हो। इमारी पालिसी यह है। हमारी नीति यह है। माज सदर अयुव, जो अपने को मरालमान कहते हैं और कहते हैं कि पाकिस्तान इस्लामी मल्क है लेकिन today Sadar Ayub is non-committal because America has not committed herself against this side or against that side. But we are a free country, but Pakistan has proved that she is working under the U.S.A., under the policy of U.S President.

श्री हमानुल्ला बन्सारी (उत्तरप्रदेश) : इर्दुमें बोलते थे, उर्दुमें बोलिये।

श्री ए० एम० तारिक : सदर अयूव यह कहा कि साहब हम तो जहाद करेंगे, म अपने वालेंटियमें भेजेंगे, हम अपनी फौज भेजेंगे, लेकिन कल जब अरब पर, कल जब काहिरा पर, जब बैत-उलमकरून पर जो कि मसलमानों के लिए निहायत ही मृतबर्राक जगह है, बैत जलमुक्दम कावा के दाद म सलमानों के लिए सब से अहम जगह है उस पर हमला हुआ तो आज सदर अयूव अपने आप को कमिट नहीं कर सकते, बयों? इस लिए कि आगे उत्तों देवता है जीक इिन्दुस्तान ने अपने आप को जीमट किया है कि इजराइल हमला आवर ह और उन्होंने अरब पर इमला किया है। हमरी अरबों से इमदर्वी इसलिए नहीं किया नीज एग्रेणन पर उन्होंने इमारा साथ दिया या नहीं दिया। शरीफ इन्सान शराफत का भौडा नहीं करता है। हम दुनिया में शराफत, अमन और मुहब्बत को जिन्दा रखना चाहते और उसको इर कीमत पर रखना चाहते हैं।

मैं वजीरेश्राजम से यह भी जानना चाइता इं कि क्या यह इकीकत नहीं है कि अभी चार गांच दिन पहले वियतनाम में एक क्यी जहाज पर अमेरिकन बमारों ने बम विरासा। नया यह हकीकत रहीं है कि काश्मीर के मसने को भी अमेरिका ने इसी तरह अन ाम मतहरा में पेण किया, दुनिया के सामने पेण किया. जिस तरह से इजराइल के मसले को पेण किया जाता है ? नया यह नहीं कहा जाता है कि पाकिस्तान एक छोटा मुल्क है, हिन्दस्तान बहुत बड़ा मुक्क है, हिन्दुस्तान पाकिस्तान को बाना साहता है और प्राज इन चीच को इस रंग में पेश किया जा रहा है कि अपन बड़ा मुल्क है, इस राइल छोटा मुल्क है जसको. ह्याना चाइता है, यह बिलकुल गलत है ? ्हिन्द्रस्तान पाकिस्तान को खाना नहीं **साह**ता । अरब मुल्ह इजराइल के बारे में अपनी ग्रलहरा पालिसी स्थतः है, लेकिन जैसा कि डाह्याभाई ने नहा है सदर नासिर ने यह कहा कि यहदिया का होम लेपर है. यह आखिर की बात है. इससे पहले उन्हें बड़ा इशतेग्राल दिलाया ग्या । हमको दशतेबाल दिलाया गया । नया जान नुझ कर इजराल ने हिन्दर के सिपाद्वियों को करल नहीं किया, उत्तर गोलियां नहीं चलाई, क्या इतको मालग तही थी कि डिल्<u>स्</u>तान फीनी तं यर अरब मुमालिक के साथ नहीं है? हमको यह देखना है और उन तसाम बातो के बायजूद हमें इस साविश को, इस [आ ए० एम० धारिक]

स्रमेरिकन साजिश को, इस संग्रेजों की साजिश को, भी नाकाम करना है। और इसके लिए हिन्दुस्तान के वजीरेस्राजम को उनकी बहादुरी पर, उनकी जुरंत पर, उनकी दानशमन्दी पर, उनकी हौसलामन्दी पर मुशारिकबाद देता हं।

MR. CHAIRMAN: Now the Republican Party, Mr. Khobaragade. I am trying to see that every party is given the chance.

SHRI LOKANATH MISRA: Sir, I would like to have a clarification from the Chair. If it is only representation by parties, then only one spokesman from each party should bo allowed to speak. If you make it a free for all, I would 'ike my party to get the chance. Now if each one of them will get the chance, it will continue for five hours.

SHRI BHUPESH GUPTA: It niny continue for two days. I have no objection. The position with regard to clarification is not on party basis.

SHRI В D KHOBARAGADE (Maharashtra): Mr. Chairman, Sir, I am not satisfied with some of the statements made by the hon. Prime Minister. She has tried to apportion blame on the issue of the war. She had blamed Israel for escalating the present Our main concern in this conflict war should be our own vital national interests, and in this conflict our vital national interests are involved. If this conflict continued and there is no cease-fire, then it will affect our economy and all our developmental plans. We have to import foodgrains from the Western countries and we have to get cotton from the UAR. We have got to get petrol also from these areas. If this war continued for long time, then our economy a pretty which is already in a topsyturvy condition be further ruined. * AH our developmental plans will also be mined. Therefore our prime coneera ia this matter

shsould have been to see how to safe-j guard our interests in this war-troubled area. The first thing is to have I a cease-fire in this Middle East area. I But by taking a partisan role, by adopting a partisan attitude, we have mortgaged our independent position and we have abandoned our peacemaking role. Therefore it will be very difficult for us to secure approval of the belligerent nations to the cease-fire proposals.

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We always believe in peaceful coexistence and, therefore, we should also see that Israel also exists along with the Arab nations. Israel was created not only by the Western powers—Britain and the United States of America—as has been claimed jr> this House—but Russia was also responsible for creating Israel. Russia supported the creation of Israel in the United Nations.

AN HON. MEMBER: Russia cosponsored the proposal.

SHRI B. D. KHOBARAGADE: Yes. Russia co-sponsored it. And also the very next day of Israel's existence Russia recognised her. Russia changed her policy only Therefore, now it is the in 1956. responsibility of all peace-loving nations see that Israel exists. Mr. Tariq to said that India also does not want *o destroy That is the proclaimed policy Pakistan. of the Government also and almost all the people of this country. Except some individuals and a few parties who claim that they want to destroy Pakistan, the view of the vast majority of our people, about 80 to 90 per cent of our people is that they want to see Pakistan exist. They also want to see Pakistan prosper and nourish. On the contrary what do we notice on the part of the Arab nations? They want to destroy Israel. If that is the attitude of the Ar?b naions then 'it will be very difficult to maintain peace that area. We should not have taken sides. We should not have taken a partisan attitude. As a matter of fact, it is

very difficult even to say who is responsible for this escalation. No doubt there may be some information with the. Prime Minister which she has received to show who is responsible for escalating this war. May I ask the hon. Prime Minister to tell us Who is responsible for precipitating this crisis? In my opinion, Sir, two factors are responsible for creating tills crisis. The first factor is the withdrawal of the U.N. Emergency (Force. Since the Arab nations claim .sovereignty, they do not 'ike any other troops, Indian or other foreign troops, even if they belong to *he U.N., to be on their soil; +hey can insist on .withdrawal of such troops. Out I should like to ask this question at this stage. Why did they Choose his particular moment to ask for the withdrawal of the U.N. Emergency Force from Arab soil? Why was it not done earlier in the past? Why did they do so at this particular juncture? The second factor that has led to this crisis, according to my humble opinion is the blockade of the Gulf of Aqaba. These are the two factors, namely, the withdrawal of the U.N. Emergency Force and the blockade of the Gulf of Agaba. These are responsible for precipitating the crisis in the Middle East.

Statement by

Prime Minister

Sir, we hear that the United Nations Security Counci¹ has passed a resolution unanimously asking for a cease-fire. I do not know whether this cease-fire, will be accepted by the belligerent nations, because this morning we have heard various things from the radio. We have also heard about the attitude of the Arab nations. They have suspended their diplomatic relations with the Western countries, I mean the United Kingdom and the United States of America. Not only that they have also put a block to the passage of ships through the Suez Canal. I do not know whether these two steps would be conducive to the maintaining of peace in that area. It should have been the .prime concern of our Government to persuade the Arab nations. They .hould have been told that first of -all they should accept this cease-fke

and then we shou'd all have worked for the peaceful existence of Lsraal and the Arab nations. Cnlv in this way can we safeguard itiu national interests?

MR. CHAIRMAN: Mr. Bhupcsh Gupta, you may ask your questions for gettting clarification.

SHRI LOKANATH MISRA: Please give us also a chance, Sir.

DR. ANUP SINGH (Punjab): Mr. Chairman, Sir.

SHRI LOKANATH MISRA: I would like to mike it quite clear, Sir,

SHRI ARJUN ARORA: Sir, this side also should be given a chance.

MR. CHAIRMAN: I have asked Mr. Gupta to put his questions. He should not make a speech. He wanted to put certain questions for clarification.

SHRI LOKANATH MISRA: What about

SHRI BHUFESH GUPTA: I am not afraid of the Swatancra Party, Sir. You may allow them. I shall be grateful if you al'ow them. You can take two minutes from my time and allow Mr. Ruthnaswamy, I am quilt willing.

SHRI D. L. SEN GUPTA (West Bengal): What about us?

MR. CHAIRMAN: Let Mr. Gupta go on. I shall see about the rest.

SHRI BHUPESH GUPTA: First of all I must say that I am a little surprised-and I should like to know whether the Prime Minister and the Government share my surprise—that some people here should have spokes in the manner in which they did, demanding almost a support of Israel. Is it not a fact that this is the thirr' time that Israel launched an attack against the Arab nations? First it was in 1948, the second time in 1956 Lbhri Ehupesh Gupta.]

now a third time. Is it not a fact, Sir, I should like to Know from i Prime Minister, whether she is awaie of the fact—I am asking the ques tion—hat all these years the Uni States of America and Britain West lavishly also German;' have armed Israel with a view to utilising her, with a view ing her as a pawn against Arab nationalism this thing now is also part of the same game? Is it not a fact, I would like to know from he Prime Min ister, that in this period again, Mr. Harold Wilson in the House of Com mons spoke and appealed to the socaFed maritime nations to gang up for aii attack? Is it not also a fact, I would like to know from the Prime Minister, that the Sixth Fleet has moved into the Mediterranean Sea with aircraft carriers which are now being used to provide air umbrella to forces tr> attack Egypt, 'the Israeli Jordan and other countries? Is also not a fact:-I do not know why it was not mentioned, I think it should mentioned now-that be U.S. attacks based o the alread. that craft are efding on. these aircrafts are participating in a big way in this ' I tafck against the UAR and other countries? Sir, I also want to know w* her it is not a fact that the IsrapV^ have deliberate ly killed not on!- he Indians but they have deliber-'.tHy launched attack now becay? *hev rea^sed and masters, Arr>"-ica and Britain. realised &at the so-called have Islamic Pact had c ~i" to an end, that the Arab nations were getting to "onsolidating were gether and their position and the -Uuation was such that it would be i 'ssible to launch any such trnble. Therefore, according to our ir formation, on the orders and at th.' ->stigation of the United States an Britain the whole thing has been r 'oitated in order $\widetilde{A^{\text{raD}}}$ to curb and suppress national ism. This is the " of the matter. hon. Members surprised am should ask the -nment to -neutral. What ality between

a war of aggression and a war of defence?

MR. CHAIRMAN: Mr. Gupta, kindly put your question.

SHRI BHUPESH GUPTA: Sir. question is whether Prime Minister takes the position now that there should be neutrality between a war of peace and a war aggression? Is there to be neutr; between a war of colonialism and a war of nationa' That is what I would like to liberation? know. If Prime Minister is to be accused I also make the accusation that she; has been erring on the side of moderation. It is not escalation, it is the starting of a war by Israel and i it is deliberately escalating it. But she wants to be moderate. She may be moderate, if she likes, but i* such matters, Sir, I am not a man o* moderate Then abou: consensus, why temperament. shouldn't there be a consensus of that kind? Consensus is meant to vindicate our position in the world . . .

MR. CHAIRMAN: Put the question.

SHRI BHUPESH GUPTA: Sir, is not consensus meant for vindicating our anti-colonialism and our and in projecting to the world especially when . . .

(Jttrerruprton) SHRI

LOKANATH MISRA: Sir, this is all repetition of the same things. We listen to it every day.

SHRI BHUPESH GUPTA: Why, I listen to you every day.

SHRI LOKANATH MISRA: the turn is mine. I must be allowed.

SHRI BHUPESH GUPTA: Le Arab have his turn before the Israeli's turn comes.

SHRI D. L. SEN GUPTA: Sir. "n a point of order. Afw the Prime Minister makes a stat°TMp»nt it is the rigty of Members to put a question

by way of explanation, not for making speeches. But speeches have been allowed. I appeal to this House, through you, Sir, let there be a thorough debate. Let time be allotted for a thorough debate about India's . . .

(Interruptions)

MR. CHAIRMAN: Mr. Bhupesh Gupta, have you finished?

SHRI BHUPESH GUPTA: I am finishing. Is the Prime Minister, aware that the Israeli Consulate in Bombay is being used to carry on propaganda which is contrary to our national position in this matter?

MR. CHAIRMAN: T a motion already admitted for a debate, and therefore I would ask the Prime Minister to reply on that motion.

SHRI BHUPESH GUPTA: I want to know whether the Government has considered the advisability of closing down that Consulate in view of what they are doing here.

SHRI LOKANATH MTSRA: Sir, I am on a point of order. I had anticipated this.

MR. CHAIRMAN: Mr. Gupta, you must keep your promise, namely, of not making a speech.

SHRI LOKANATH MISRA: Therefore I have brought it to your notice that if you give Mr. Bhupesh Gupta a chance you will have to give a chance to us also.

(Interruptions)

MR. CHAIRMAN: Have you finished, Mr. Gupta?

SHRI BHUPESH GUPTA: How can r finish, if I am disturbed like this? Regarding the procedure in the House it is fo_r you td decide. As far as I am concerned, I shall never ask you not to give them « chance.

MR. CHAIRMAN: That is not the question now. The understanding was that you will only put questions for clarification. I do not want you to make a speech. That is all I want now.

SHRI LOKANATH MTSRA: But, Sir, he has made a speech. I do not understand this. H_e has already made a speech.

SHRI BHUPESH GUPTA: You CBH also make a speech.

SHRI LOKANATH MISRA: Where is the time? It is already 1.20.

SHRI BHUPESH GUPTA: Why ate you agitated? I am not an Arab.

AN HON. MEMBER: He is nert Israeli either.

SHRI BHUPESH GUPTA: I do not know about that.

MR. CHAIRMAN: Please keep your promise that you will only ask questions and this will be the last question.

SHRI BHUPESH GUPTA: Sir, I have done my job because the Swa-tantra friends are angry and that is the hallmark of my success. This is the last guestion before I sit down. In view of the fact that the Israelis have killed our conditions which the Prime people under Minister has described as cold-blooded, preplanned murder, is it not proper to consider, if only on this ground, the question of closing down the Israeli Consulate ---we have not got full diplomatic relations-in Bombay and may I know whether the matter is under do noPe tn st th* conei-' deration? And 1 Prime Minister will not submit to pressure but come out with a bold and forthright statement calling th* aggressor aggressor.

MR. CHAIRMAN: Mr. Lokanath 'Misra. Put only questions.

SHRI LOKANATH MTSRA: But why do you restrict me? You hiav« not restricted him.

Prime Minister

SHRI DAHYABHAI V. PATEL: If you SHRI ARJUN ARORA: No investtolerate Mr. Bhupesh Gupta, why not ment of India is there. tolerate others too?

MR. CHAIRMAN: All right; go ahead.

them a chance; I know they will fail. You the Prime Minister, in case this war

has been made . . .

SHRI M. M. DHARIA (Maharashtra): Sir, like to mave c on a point of order. According to Rule 251, a statement may be made by a Minister on a matter of public importance with the consent of the Chairman hut no question shall be put only questions please. asked at the time the statement is made. The practice of the House is to demand some clarification but not to put questions. When the rule is specifically there, how can we put questions?

(Interruptions)

SHRI LOKANATH MISRA: An attempt has been made to make a point that Israel is the creation of the imperialists and even my Communist friend, Comrade Z. A. Ahmad has said that it is an attempt of the imperialists that the Israel Government and the State of Israel should continue to exist. May I ask the Prime Minister to kindiy enlighten the hon. Member that it was also the USSR who was a co-sponsor and may I ask whether Dr. Z. A. Ahmad considers the USSR to be imperialist?

SHRI BHUPESH GUPTA: If you want . . .

SHRI LOKANATH MISHRA: If there is a dialogue I am capable of it. Anybody on the other side may or may not be but I am at least capable of it.

The second question is this. have a joint venture for manufactur ing HF-24, a kind of aeroplane, in the the UAR. Now the U.A.R. Gov ernment and the Indian Government have put in their investments and -----

SHRI LOKANATH MISRA: At least the Indian technicians are there and I SHRI BHUPESH GUPTA: You give would like to know categorically from will see that they will not be able to make it. continues, whether she would allow Indian technicians to be used by the SHRI LOKANATH MISRA: An attempt UAR against Israel because it involves India also directly in the war. I would like to have categorical replies to these

MR. CHAIRMAN: Mr. Jagat Narain;

श्री जगत नारायण (हरियाणा) : मैं प्रधान मंत्री महोदया से दो सवाल पूछना चाहता हं। उन्होंने यह कहा कि इजराईल अग्रसर है और उसने हमला किया है। सिक्योरिटी काँसिल में जो रिजोल्यूशन पास हुआ है और उससे पीस न हो, तो फिर हिन्दुस्तान यू० ए० ग्रार० की मदद के लिए भायेगा या नहीं भायेगा ? क्या वह वहां पर अपनी फौज भेजेगा, मेडिकल मिशन भेजेगा क्या करेगा? इस बारे में मैं कैटगरिकली यह जानना चाहता है कि गवर्नभेंट आफ इंडिया की पालिसी क्या

दूसरी बात में उनसे यह पूछना बाहता हूं, जो हमारे टेक्नीशियन्स ग्राज ईराक ग्रीर मिश्र में हैं उनकी सेपटी के लिए हिन्दुस्तान ने क्या इतजाम किया है जब कि हमारी फीज के 8 ग्रादमी मारे गये हैं। उनकी सेफ्टी के लिए गवर्नमेंट आफ इंडिया क्या कर रही है, उनको वापस बुलाने के लिए क्या इंतजाम कर रही है और उनकी सेफ्टी का वहां पर कोई इंतज़ाम हो रहा है या नहीं, वे वातें मैं जानना चाहता हूं?

SHRI D. L. SEN GUPTA: May I know, since the Houses of Parliament are in session and we are vitally interested in this, whether the Prime Minister will think it advisable .to

ueoaie *m* me *Houses* of Parliament before committing the nation to either side and before taking any view? Secondly, has the cease-fire resolution of the Security Council been accepted by the warring countries? If it is not so, what role cur Government wants to play in effecting peace between the two countries? My third question is, what are the names of those Indian soldiers killed in the conflict and their ranks?

DR. ANUP SINGH: I have three questions to ask the Prime Minister. (1) It has been suggested by the critics of the statement that whereas the "stand taken by our representative in the Security Council is correct and they seem to subscribe to it, the Government *of* India here has taken a different stand. Is it or is it not true that everything that our representative has done in New York represents the stand and opinion of the Government of India?

(2) Is it or is it not true that nonalignment does not necessarily or does not mean neutrality? Non-alignment simply means our right to judge each and every issue on its merit. Is it not a fact that we have done exactly the same thing on this occasion?

The last question is with reference to the resolution we have sponsored. Will the Prime Minister be good enough to tell us whether or not we are going to pursue it any further because if we do not do it and allow the Israelis to reap the benefit of aggression, then it will simply mean putting a premium on aggression and anyone can march or take initiative and if he is allowed to retain it, with impunity, I think we will be setting a very bad precedent?

SHRI ARJUN ARORA. The Prime Minis¹er has expressed a certain amount of hanpiness at the Security Council Resolution which very inadequately deals with the situation because it merely calls for a mere cease'-flre' and thus may enable Israel

to have the fruits of aggression. The Resolution of the Security Council is *very* inadequate. In 1986 also Israel was the aggressor. The world condemned the aggression.

MR. CHAIRMAN: Put questions for clarification.

SHRI ARJUN ARORA: But somehow Israel was allowed to retain in 1956 the fruits of aggression. The correct approach in the master is that the two sides should be asked by the U.N. to go back to their 1949 positions. May I know if the Prime Minister will instruct our representative in the U.N. to take up this matter and see that the U.N. lakes an attitude which denies Israel all gains of aggression whether it is the aggression of 1840 or 1956 or 1967?

MR. CHAIRMAN: The hon. Prime Minister t₀ reply.

SHRI BANKA BEHARY DAS (Orissa): W_e are neglected.

SHRI AWADESHWAR PRATAP SINHA (Bihar): All of us are neglected.

MR. CHAIRMAN: I allowed Mr. Sen Gupta. The Prime Minister.

SHRIMATI INDIRA GANDHI: The debate has revealed unanimity on our Resolution that the conflagration in West Asia should be extinguished as soon as possible. Our own efforts have all along been directed towards achieving this. One hon. Member has talked Of consensus but the entire House has wit' essed the consensus which now exis s between the Opposition Members themselves! They seem to be so pleased with their newfound toy of Opposition unity that this is used on all occasions even, to try for a consensus of diametrically opposite views.

SHRI BHUPESH GUPTA: No.

SHRIMATT INDIRA GANDHI: But no such unity exists. .

SHRI BHUPESH GUPTA: No, no party politics.

SHRIMATI INDIRA GANDHI: I am not sitting down.

SHRI G. MURAHARI (Uttar Pradesh): This arrogance is not going to last long.

MR. CHAIRMAN: Kindly hear.
(Interruptions)

SHRIMATI INDIRA GANDHI: That is not the point. The question raised was of consensus of opinion on this particular matter. The Congress is 'united in this policy. It is the opposition which is divided. There are bound ** he differences on such an important matter. Some hon. Members have resented the fact that we have talked about "escalation" of the conflict. But that is a fact which just cannot be bypassed. An hon. Member from this side has already said that at no time has non-align-raept meant neutrality or sitting on the fence and waiting for others to make up ou, mind. We have always made up our own minds in the interests of justice, in the interests of peace and we shall continue to do so. We have, as a matter of fact, on this issue given the most careful consideration and we have been moderate as well as cautious. May I draw your attention, Sir, and the attention of the House that in fact two Members have gone a step further than I have in my statement. They are hon. Members Dahyabhai Patel and I thTnk A. D. Mani. T did not *alk about who started the war. It is they who named the country that started the war-! hope the House will note this. The same Members who complained that at the time of the fighting on our borders, certain countries did not name the aggressor, are to-day -the same people and the same parties—accusing us of trying to judge between the two countries. Le* them fake whatever line they like. Tt is not my concern—and it has no'hing

to do with me—but let them be » little logical. It has been argued that by making such a statement we have in some mysterious way weakened our capacity to P^y a conciliatory role. With all due respect, I must say that this is a ridiculous proposition!. Our past experience of the lasi 30 years ha3 demonstrated our ca; to render useful service in the case of peace and in each case we took a very definite, positive position. Thi« has not prevented India from playing the historic role that we played Sm Indonesia, in Korea, in Indo-China, i« the Suez crisis and in the Congo. "We ¹ at an objective presentation el the facts of the situation can help in the restoration of peace in the present perilous situation.

Some question was asked about past aggression. I think the House knows that the U.N. has twice condemtfi*d Israel for aggression.

SHRI ARJUN ARORA: Israel \$jn been condemned for aggression Hi times by the U.N.

SHRIMATI INDIRA GANDHI: I would like to make it clear that w* are not against any people. Our sympathies are always with the oppressec'. those who have had to undergo suffering but what has caused the suffering of the Jewish people? Who has driven, them out of.Europe where they were distributed in many countries? The people who are now the people ef Israel, belong to many countries. Why did they' have to go out to find a new homeland? It was because . of the bigotry and intolerance of the majority communities of those nations. I sincerely hope because Sometimes we do hear similar narrow-views in our own country- that w» wil! be very carefull about ffiese matters. The Government of Indian view has always been one of tolerance. Not only the Government but I think our whole culture and history have pointed to that

भी राजनारायणः शहनशालता और म्बिहीनता, दोनी का श्रद्धा सन्मिक्षण है।

SHRIMATI INDIRA GANDHI: One hon. Member has made the point about the evacuation of the U.N. contingent. I do not know what he was trying to prove. I do not know whether he was trying to find an alibi for a totally indefensible attack again by Israel.

SHRI SUNDAR SINGH BHAN-DARI: Was it only because of economy?

SHRIMATI INDIRA GANDHI: This is entirely incorrect and I am told that my colleague, the Defence Minister, has just now contradicted that statement. When the UNEF was in Gaza, Israel knew it. They knew the position. They knew that this conlingent was awaiting evacuation. To attack and kill these missionaries of peace was cruel and wanton. There is absolutely no justification for this act. The United Nations Emergency Force consists of about 3,400 people and the Indian contingent is about a thousand. Contingents of other countries are also there and the suggestion that we have been negligent is as unworthy as it is irresponsible.

The approved U.N. schedule provided for the repatriation of Indian contingent is on the 19th June by sea. It was but natural for the Government of India, in the interests of an orderly withdrawal of the various contingents by the U.N., to agree to the schedule and mode of repatriation decided by the United Nations. Naturally we could not dream that Israel, knowing the entire situation, would act in the way it did. I am surprised that al'hough hon. Members have expressed a little sympathy for the bereaved families, they dealt with this matter so lightly as not even to condemn this action taken by Israel.

As regards the food ships there will perhaps be some delay and I am sure the House will be glad to know that an Indian food ship coming from the U.S.A. was allowed to pass through the Suez Canal. I do not think there is any other point. All the important points have been cover-

MR. CHAIRMAN: The House stands adjourned till 2.30.

> The House then adjourned, for lunch at forty-two minutes. post one of the clock.

The House reassembled after lunck at half-past two of the clock. THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN) in the Chair.

THE PASSPORTS BILL, 1967-contd.

की निरंजन बर्मा (सध्य प्रदेश) : श्रीमन उपस्थाध्यक्ष जी, पासपोर्ट विस के बाद में कल मैंने शयने विचार प्रकट किये के उनके सन्दर्भ में धारों श्रीमान की सेवा में धीर भी कुछ तथ्य में रखना चाहता है जिसके यह मलीभांति प्रकट हो जायेगा कि कासन ग्रवने हाथ में ग्रधिक से ग्रधिक सत्ता रखना चाहती है। गासन की इच्छा ऐसी नड़ीं है कि वह उन व्यक्तियों के हाथ में कुछ सला है जो कि बाहर जाना चाहते हैं या बाहर के लीट कर जाना चाहते हैं । उन पर संस्क लगाने के लिये साधारणतः एक उदार नासि बरती जानी चाहिये थी लेकिन वह उदार नीति नहीं बरती गई, जैसा कि घारा 24 की उपधारा 2 (बी) से मालूम पहला 🖁, उसमें यह है:---

"the classes of persons to whom passports and travel documents referred to respectively in subsection (1) and sub-section (2) of section 4 may be issued;".